# ABOUT THE JOURNAL

**Aim and Scope**

Damodaram Sanjivayya National Law University, Visakhapatnam (DSNLU) is a premier national law school based in the coastal city of Visakhapatnam. As a reputed institution of higher education, DSNLU is committed to provide quality and ethic-based education to its students and constantly strives to push legal education beyond its current reach. Visakha Journal of Environmental Law (VJEL) is an academic journal on environmental law, policy and governance published by DSNLU with an endeavour to promote economic and environmental sustainability.

The objective of the journal is to create scholarship on contemporary issues of environmental law and policy with the aim of providing effective research tools to lawyers, conservators, academia and government departments. The journal is an avenue to explore through academic research and writing- contemporary issues on environmental law, sustainability, and climate change and associated matters.

VJEL provides a forum for exchange of ideas and constructive debate on legal and policy issues surrounding international environmental law, municipal environmental law, land laws and agricultural laws as well policy.

# Concept Note on inaugural Issue

*“So we are left with a stark choice: allow climate disruption to change everything about our world, or change pretty much everything about our economy to avoid that fate.” – Naomi Klein*

Economies all over the world are meddling with laws of nature and causing climate disruption that is affecting ecosystems. It is leaving a trail of death and destruction. Oceans are gobbling coastal communities; rivers are either drying up or flooding human habitats; farm lands are becoming killing fields; flora and fauna are left to fend for themselves; a caravan of climate refugees has started its journey. The spectre of food insecurity, impoverishment, loss of habitat, environmental displacement and ecological migration looms large. What we need is laws that will tame these shrew economies.

Studies show that climate change could potentially interrupt progress toward a world without hunger. It has discernible impact on crop productivity and could destabilise food systems.

The negative impacts of climate change are more likely to affect vulnerable communities. Initiatives to reclaim the lost ground including life, livelihood, habitat, ecosystems and nature are a social imperative. While there has been a lot of scientific discussions and debates on potential impacts of climate change. There is still a lull in the legal community. Climate change law is new to India and has still not gained the attention that is needed.

The inaugural issue of VJEL seeks to explore this area of research. The inaugural issue seeks original submissions from students, lawyers, practitioners, academicians and civil society members for publication on all issues of environmental law and policy especially climate change law.

# SUB THEMES:

The authors are free to submit articles and essays on following themes:

1. Climate change Law in India
2. Food security through of availability and accessibility.
3. Environmental rights of vulnerable community.
4. Sustainable agriculture and climate change resilience farming.
5. Any other contemporary topic of environmental law and policy

# TYPES OF SUBMISSIONS

1. Long Articles (8000-10000 words including citations)
2. Short Articles (3000-5000 words including citations)
3. Essays (2000-3000 words including citations)
4. Case commentaries (1500-2500 words)
5. Book Review (1500-2500 words)

# CONTENT GUIDELINES

1. Submissions should be the original work of the contributor.
2. All submissions must be in Times New Roman, font size 12, spacing 1.5.
3. All submission must follow Indian Law Institute, New Delhi footnoting style.
4. All footnotes/endnotes should be in Times New Roman 10, single-spaced.
5. Margins: Left 1.5 Inch, Right 1 Inch, Top 1 Inch and Bottom 1 Inch.
6. The relevant sources should be ideally mentioned in the texts. Endnotes should be avoided.
7. Wherever case law, statutory materials or other resources are being referred to, appropriate links must be provided to those in the endnotes or the text itself.

# SUBMISSION GUIDELINES

1. The manuscript should be accompanied by a cover letter specifying the author’s name, designation, institute, contact number, and e-mail for future reference. [Participants are requested to not put their name anywhere in the main manuscript]
2. All entries should be submitted in .doc or .docx format.
3. The manuscripts must be e-mailed to [vjel@dsnlu.ac.in](mailto:vjel@dsnlu.ac.in)
4. The authors will be informed about the status of their submissions.
5. The VJEL Editorial Board reserves the right to select articles and no correspondence will be entertained in this regard
6. The VJEL Editorial Board or the University will not be responsible for violation of copyrights or the opinions expressed by the authors. It will solely be the responsibility of the authors and will not reflect upon the VJEL Editorial Board/ University.
7. The last date for submission is 27 April 2019.